GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UN-STARRED QUESTION NO. 3553 ANSWERED ON MONDAY, DECEMBER 20, 2021/ AGRAHAYANA 29, 1943 (SAKA)

INVESTMENT BY CHINESE COMPANIES QUESTION

3553. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government is aware that China is investing in techcompanies in India;
- (b) if so, whether many companies are lobbying in favour of China and whether many anti-India activities of these companies have came into light, if so, the details thereof;
- (c) whether the Government plans to initiate investigation against them; and
- (d) if so, the details thereof along with the time by which it is likely to be completed and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

- (a): No, Sir.
- (b) to (d): does not arise
